RATION FOR MEMBERS OF PARLIAMENT.

SHRI SUKOMAL SEN (West Bengal): Madam, I lay on the Table a copy each (in English and Hindi) of the Interim Report of the Joint Parliamentary Committee to Suggest Facilities and Remuneration for Members of Parliament.

THE ANTI-HIJACKING (AMEND-MENT BILL, 1993.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Madam, I beg to move for leave to introduce a Bill further to amend the Anti-Hijacking Act, 1992. The question was put and the motion was adopted.

SHRI GHULAM NABI AZAD : Madam, I introduce the Bill.

THE SUPRESSION OF THE UNLAW-FUL ACTS AGAINST SAFETY OF CIVIL AVIATION (AMENDMENT) BILL, 1993

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Madam, I beg to move for leave to introduce a Bill further to amend the Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982 The question was put and the motion was adopted.

SHRI GHULAM NABI AZAD : Madam I introduce the Bill.

RE-VIOLENCE IN THE NORTH-FAS-TERN REGION

THE DEPUTY CHAIRMAN . New we take up Special Mentions. (Interruptions)

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, I want to raise a point of order. (Interruptions)

SHRI ASHIS SEN (West Bengal): 1 want to raise a very important ,point. (Interruptions)

SHRI SUBRAMANIAN SWAMY: J want to draw the attention of the House. (Interruptions)

THE DEPUTY CHAIRMAN: If the House agrees, we can take up the Appropriation Bill and the other Bill first. We can take up Special Mentions in the even. ing. I take it the House agrees. (Interruptions)

SHRI VIZOL (Nagaland): Madam, kindly permit me to make an important ponit. (Interruptions)

THE DEPUTY CHAIRMAN: I will permit you, Mr. Vizol. After me, you can speak. Now, let me say that we can take up Special Mentions in the evening. Whatever concerns your mind or is agitating your mind we can have now. Let me identify. Let us hear what the hon-Member there wants to say. (Interruptions)

श्री झानन्द प्रकास गीतम (उसर प्रदेश) : महोदया गुझे विशेषाधिकार का प्रका उठाला है।

उपसमापतिः वे कस से कहना चाह रहे हैं इनको केलने दीजिए । ध्नीज बोलिए।

SHRI VIZOL: Madam Deputy Chairman, as the House is aware, since the Winter Session of Parliament began, till today, there has been a lot of violence-in the North-Eastern Region, particularly, in Nagaland. (Interruptions)

In Nagaland, there were two major incidents involving the loss of life of 20 Army men including one top-ranking officer a colonel. (Interruption)

[The Vice-Chairman (Shri V. Narayana-samy) in the Chair]

श्री धानन्द प्रकाश गौतमः महोदय

THE VICE-CHAJRMAN (Shri V.Nara-yanasamy): Let htm conclude. I will you. (Interruptions)

THE VICE-CHAIRMAN (Shri V. Narayanasamy): Let him conclude.

SHRI VIZOL: In these incidents so many lives of Indian soldiers were lost. Nobody bothers about that. Yesterday a friend of Shri Shukla from this side of the mine. House, brought this issue to the notice of this House, but nobody uttered a word. This is the kind of negative attitude towards of the North-East States. the people Endless incidents are taking place. The under restraint has to act of the difficult and because terrain the demographic factors. People living these North-East States are suffering miseries which can never be expressed in words, but nobody is uttering a word about these things. I tell you, a day will come and you will not be surprised when the whole North East will be erupt into cataclysmic conflagration and then it will be too late. When a dozen Indian soldiers of the peace Keeping Force wer killed in Europe there was so much concern expressed, but the people in this country are not uttering a word when so many of our soldiers are killed in the North-East area. Because of this I gave notice of a Starred Question but it was converted into an Unstarred Question and the reply given also does not contain any substance. What is this ? Where is the Government (Interruptions

THE VICE-CHAIRMAN (SHRI V-Narayanasamy): Already there are some names before me. I will call one by one. Yes, Mr. Gautam. (Interruptions). I have already identified Mr. Gautam. Yes, Mr. Gautam, be brief.

श्रीमती सत्पा बहिल (उत्तर प्रदेश): महोदयं यह बड़ा गंभीर मामला है श्रीर हमारे पूर्वोत्तर सज्यों में जिस तरह से मार्तकवाद है भीर उससे इमारे दिल्लों को जिस तरह जूमना पड़ रहा है उसकी तरक सरकार को ब्यान देना चाहिए.... (श्वामान) में यह कहना चंहती हूं कि पिछले दिनों नामलेड में बहुत प्रातंतवाद या विकान चब से वहां प सोकप्रिस सरकार आई है आतंकवाद में करी प सोकप्रिस सरकार आई है आतंकवाद में करी

झाई है मगर इंदर देखने में झावा है कि जिर कुछ बदनाएं हो रही हैं। इस झोर सरकार की स्थान देना चाहिए। (व्यवसान)

"I would just like to point out that there

RE. QUESTION OF PRIVILEGE

भी झानन्य प्रकास गौतम (उत्तर प्रदेश) : महादय फिछले सदा में 23 धगस्त कें। मैंने इस राज्यसमा में मनुसूचित जाति मीर जनजाति के झारक्षण कोटा को पूरा करने के संबंध गेंएक विशेष उल्लेख किया या । उस विशेष उल्लेख के दौरान मैंने एक ऐसे शासकीय पद्मका जिक किया था जो कॉमिक विभाग की झोर सेसमी विभागों को जारी किया गया था और उसमें यह लिखा गया या कि 50 प्रतिशत प्रारक्षण ही भरा द्वाएगा और 50 प्रतिशत नहीं भरा जाएगा। इस संदर्भ में मैंने उस शासकीय पत्न का उल्लेख किया था । माननीय मारप्रेट घस्त्रा औं। उस समय यहां गीअपूद थीं । उन्होंने इंटरर्दीन किया या **औ**र उसके बारे में सचना दी थी। उसे सदन के सामने रखते हुए मैं उस मामले में विशेषाधिकार के हनन का प्रस्ताव प्रस्तुत करना चाहता हूं। मानेजय गंझी जी ने कहा या कि--

was a recent judgment of the Supreme Court when the entire question of reservations had come up. They have said that reservations shall not exceed fifty per cent. In view of that, a circular had been issued. But I would like to clarify that since then, the issue was raised in the other House; a meeting of all the leaders was called by the Speaker in which Minister for Social Welfare and other officials were called and the matter was sorted. And it had been decided that a fresh circular would be issued. The whole matter has been sorted out amicably after the issue was raised in the other House and discussed. Also, the necessary instructions are being issued. They have already issued."

किर शाने छन्दोंने नहां है--